

**Central Electricity Regulatory Commission
New Delhi**

Petition No. 324/TT/2023

Subject : Petition for determination of transmission tariff of the deemed inter-State transmission lines owned by the West Bengal State Electricity Transmission Company Limited (WBSETCL) with the transmission system operated by Central Transmission Utility of India Limited (CTUIL) for inclusion in the PoC transmission charges for the periods 2019-20 to 2023-24 under the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019.

Date of Hearing : **16.7.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member

Petitioner : West Bengal State Electricity Transmission Company Limited (WBSETCL)

Respondent : Central Transmission Utility of India Limited (CTUIL)

Parties Present : Shri Nimesh Jha, Advocate, WBSETCL
Shri Shubham Singh, Advocate, WBSETCL

Record of Proceedings

At the outset, the learned counsel for the Petitioner prayed for an adjournment in the matter on account of the ailment of the arguing counsel. Considering the said request of learned counsel for the Petitioner, the Commission adjourned the matter.

2. The matter will be listed for the hearing on **20.8.2024**.

By order of the Commission

sd/-
(T. D. Pant)
Joint Chief (Law)

